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CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

ORIGINAL APPLICATION NO. 331 OF 2010

Cuttack this the 15th day of May, 2012

CORAM:

HON'BLE SHRI C.R.MOHAPATRA, ADMINISTRATIVE MEMBER
AND
HON'BLE SHRI A.K.PATNAIK, JUDICIAL MEMBER

...
ORDER

This matter was listed for hearing on 17.11.2011. On that date, learned counsel for the applicant was not present. On 14.12.2011, on the prayer of Shri R.K.Parida for the applicant, the matter was adjourned to 6.1.2012 for hearing. On 6.1.2012 on the prayer of Shri R.K.Parida for the applicant, the matter was again adjourned to 16.1.2012, on which date, applicant's counsel having not appeared, the matter was adjourned to 17.1.2012. On 17.1.2012 the matter was heard in part and was posted to 3.2.2012 for further hearing. Again the matter suffered adjournment on some ground or the other being posted to 11.5.2012. On that date, learned counsel for the applicant did not appear and as such the matter was adjourned to 15.5.2012. To-day, when the matter was called neither the applicant nor his counsel did appear nor any adjournment has been sought on behalf of the learned counsel for the applicant. In view of this, it is quite evident that the learned counsel is no longer interested in prosecuting this O.A. In the circumstances, the O.A. is dismissed for default.

Shri S.Barik, learned ASC is present and heard.

Alleet
JUDICIAL MEMBER

Chandra
ADMINISTRATIVE MEMBER